

आयकर अपीलिय अधिकरण "बी" न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL "B" BENCH, PUNE

**BEFORE SHRI INTURI RAMA RAO, ACCOUNTANT MEMBER
 AND
 SHRI S.S. VISWANETHRA RAVI, JUDICIAL MEMBER**

आयकर अपील सं. / ITA Nos.1440, 1441 1442/PUN/2019
निर्धारण वर्ष / Assessment Years : 2008-09, 2010-11 & 2011-12

Assistant Commissioner of Income Tax,
 Cental Circle – 2, Nashik

.....अपीलार्थी / Appellant

बनाम / V/s.

Smt. Ranjana Girish Chaudhari,
 11, Swed Bindu, Shanti Nagar,
 Yawal Road, Bhusawal,
 Jalgaon – 425201

PAN : ADHPC3165C

.....प्रत्यर्थी / Respondent

आयकर अपील सं. / ITA Nos.1446 & 1447/PUN/2019
निर्धारण वर्ष / Assessment Years : 2008-09 & 2010-11

Assistant Commissioner of Income Tax,
 Cental Circle – 2, Nashik

.....अपीलार्थी / Appellant

बनाम / V/s.

Smt. Vijaya Prakash Chaudhary,
 11, Swed Bindu, Shanti Nagar,
 Yawal Road, Bhusawal,
 Jalgaon – 425201

PAN : ADTPC8690E

.....प्रत्यर्थी / Respondent

Assessee by : Shri Nikhil Pathak
 Revenue by : Shri M.G. Jasnani

सुनवाई की तारीख / Date of Hearing : 28-04-2022

घोषणा की तारीख / Date of Pronouncement : 15-06-2022

आदेश / ORDER

PER S.S. VISWANETHRA RAVI, JM :

These five appeals by the Revenue against the common order dated 29-07-2019 passed by the Commissioner of Income Tax (Appeals)-12, Pune [‘CIT(A)'] for above mentioned assessment years.

2. Admittedly, the tax effect involved in these five appeals are below monetary limit fixed by the CBDT Circular vide its latest Circular No. 17/2019, dated 08-08-2019. The ld. DR contended that he wants to get information from the AO whether any prosecution is pending against the assesseees. Taking into consideration the same, we give liberty to the appellant-revenue to file application seeking restoration of the present appeals to the file. Thus, grounds raised by the Revenue fail and the appeals are not maintainable. Therefore, all the appeals of Revenue are dismissed as withdrawn in terms of CBDT Circular mentioned here-in-above.

3. In the result, all the appeals of Revenue are dismissed.

Order pronounced in the open court on 15th June, 2022.

Sd/-
(Inturi Rama Rao)
ACCOUNTANT MEMBER

Sd/-
(S.S. Viswanethra Ravi)
JUDICIAL MEMBER

पुणे / Pune; दिनांक / Dated : 15th June, 2022.

रवि

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-12, Pune
4. The Pr. CIT, Central, Nagpur
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "बी" बेंच,
पुणे / DR, ITAT, "B" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

//True copy//

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune